



RESUME OF WORK DONE BY LOK SABHA



**SEVENTEENTH LOK SABHA
EIGHTH SESSION, 2022**

**LOK SABHA SECRETARIAT, NEW DELHI
June, 2022/Ashadha, 1944 (Saka)**



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BY LOK SABHA

SEVENTEENTH LOK SABHA — EIGHTH SESSION
(31 *January*, 2022 to 7 *April*, 2022)



LOK SABHA SECRETARIAT
NEW DELHI
June, 2022/Ashadha, 1944 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Seventeenth Lok Sabha during the Eighth Session *i.e.* from the 31 January, 2022 to 7 April, 2022.

NEW DELHI;
June, 2022

Ashadha, 1944 (Saka)

UTPAL KUMAR SINGH
Secretary General

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1. DURATION OF SESSION
(8th Session of 17th Lok Sabha)

1. Date of Commencement	:	§31 January, 2022
2. Date of Adjournment <i>sine die</i>	:	*7 April, 2022
3. Date of prorogation	:	8 April, 2022
4. Total number of days of Session	:	67
5. Number of Actual days of Sittings	:	#27
6. Number of hours of sittings	:	177 hours 52 minutes

§ The first sitting commenced with the playing of National Anthem.

*In order to enable the Standing Committees to consider the Demands for Grants, the House was adjourned on 11.2.2022 to meet again on 14.3.2022.

#The session was adjourned *sine die* on 7.4.2022 instead of 8.4.2022 (fixed as per the earlier schedule). Consequently, sitting fixed for 8 April, 2022 stood cancelled. The sitting ended with the playing of National Song.

Note: Total Time includes one Obituary adjournment time.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken H. M.	No. of amendments Tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
1.	The Finance Bill, 2022	1.2.2022	-	25.3.2022 (Consideration and passing)	4 37	76	40	Passed, as amended
2.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2022	7.2.2022	-	-	0 02	-	-	2
3.	The Jammu and Kashmir Appropriation (No. 2) Bill, 2022	14.3.2022	-	28.3.2022 (Consideration and passing)	2 29	01	-	Passed
4.	The Jammu and Kashmir Appropriation Bill, 2022	14.3.2022	-	14.3.2022 (Introduction, consideration and passing)	0 02	-	-	Passed
		14.3.2022	-	14.3.2022 (Introduction, consideration and passing)	0 02	-	-	Passed

5.	The Appropriation (No. 3) Bill, 2022	14.3.2022	-	14.3.2022 (Introduction, consideration and passing)	0 02	-	-	-	Passed
6.	The Appropriation (No. 2) Bill, 2022	14.3.2022	-	14.3.2022 (Introduction, consideration and passing)	0 02	-	-	-	Passed
7.	The Appropriation Bill, 2022	24.3.2022	-	24.3.2022 (Introduction, consideration and passing)	0 02	-	-	-	Passed
8.	The Delhi Municipal Corporation (Amendment) Bill, 2022	25.3.2022	-	-	\$0 11	-	-	-	Passed
9.	The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Second Amendment) Bill, 2022	28.3.2022	-	30.3.2022 (Consideration and passing)	4 45	26	-	-	Passed
10.	The Criminal Procedure (Identification) Bill, 2022	28.3.2022	-	01.4.2022 (Consideration and passing)	\$0 02	3 22	02	-	Passed
				04.4.2022 (Consideration and passing)	\$0 10	-	-	-	Passed
					4 59	51	-	-	Passed

1	2	3	4	5	6	7	8	9
11.	The Chartered Accountants, the Cost and Works Accountants and the Company Secretaries (Amendment) Bill, 2022	17.12.2021 (Earlier Session)	-	29.3.2022 30.3.2022 (Consideration and passing)	4 34	15	02	Passed, as amended
12.	The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2022, as passed by Rajya Sabha	-	31.3.2022	5.4.2022 (Consideration and passing)	2 00	-	-	Passed
13.	The Indian Antarctic Bill, 2022	1.4.2022	-	-	\$0 08	-	-	Pending
14.	+The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities Amendment) Bill, 2022	5.4.2022	-	6.4.2022 (Consideration and passing)	2 52	04	-	Passed

§ Bills opposed on introduced and time taken for opposing the introduction.

+ Bill was introduced after requirements under Directions 19A/19B were waived.

SUMMARY

1. Bills pending at the end of last Session	9
2. Bills introduced	12
3. Bills opposed at introduction stage	5
4. Bills passed by Rajya Sabha and laid on the Table	1
5. Bills passed by Rajya Sabha and laid on the Table - returned by Lok Sabha with amendments	Nil
6. Bills passed by Rajya Sabha and laid on the Table during earlier Session - returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
8. Bills passed	13
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	Nil
10. Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11. Bills negatived	Nil
12. Bills withdrawn	Nil
13. Bills–debate concluded but further motions not taken up	Nil
14. Motions for adjournment of debate on the Bills adopted	Nil
15. Bills referred to Select Committee	Nil
16. Bills referred to Joint Committee	Nil
17. Bills reported by Select Committee	Nil
18. Bills reported by Joint Committee	Nil
19. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20. Bills referred to Standing Committees by Chairman/Speaker	Nil
21. Bills reported by Standing Committees	2
22. Bills pending at the end of Eighth Session of Seventeenth Lok Sabha	9

(ii) Bills Referred to the Standing Committees and Presentation/Laying of Reports Thereon

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of Presentation/ laying of report	Remarks
1.	The Chartered Accountants, the Cost and Works Accountants and the Company Secretaries (Amendment) Bill, 2021	17.12.2021 (L.S.)	Speaker	Finance (23.12.2021)	23.03.2022	Passed
2.	The National Anti-Doping Bill, 2021	17.12.2021 (L.S.)	Chairman	Education, Women, Children Youth and Sports (29.12.2021)	23.03.2022	Pending with Lok Sabha

(iii) Private Members' Bills

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken — H. M.	No. of amendments Tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
1.	The Indian Easements (Amendment) Bill 2019 (<i>Amendment of section 7, etc.</i>) by Dr. Kirit Premjibhai Solanki, M.P.	4.2.2022	—	—	—	—	—	Pending
2.	The Constitution (Amendment) Bill, 2021 (<i>Substitution of new article and sub-heading thereto for article 29</i>) by Shri Bhartuhari Mahtab, M.P.	4.2.2022	—	—	—	—	—	Pending
3.	The Prevention of Acid Attacks and Rehabilitation of Acid Attack Victims Bill, 2021 by Shri Bhartuhari Mahtab, M.P.	4.2.2022	—	—	—	—	—	Pending
4.	The Constitution (Amendment) Bill, 2021 (<i>Amendment of articles 84 and 173</i>) by Shri Bhartuhari Mahtab, M.P.	4.2.2022	—	—	—	—	—	Pending
5.	The Gutka and Pan Masala (Prohibition) Bill, 2020 by Dr. Kirit Premjibhai Solanki, M.P.	4.2.2022	—	—	—	—	—	Pending
1	2	3	4	5	6	7	8	9
6.	The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2019 by Shri Feroze Varun Gandhi, M.P.	4.2.2022	—	—	—	—	—	Pending
7.	The Online Platform Delivery Personnel (Protection) Bill, 2020 by Dr. Kirit Premjibhai Solanki, M.P.	4.2.2022	—	—	—	—	—	Pending
8.	The Judicious Use of Tax Revenue (For Government Advertisements) Bill, 2020 by Shrimati Supriya Sule, M.P.	4.2.2022	—	—	—	—	—	Pending
9.	The Women (Development and Welfare) Authority Bill, 2021 by Shrimati Rama Devi, M.P.	4.2.2022	—	—	—	—	—	Pending
10.	The Women's (Reservation in Workplace) Bill, 2021 by Shrimati Rama Devi, M.P.	4.2.2022	—	—	—	—	—	Pending
11.	The Protection of Women from Domestic Violence (Amendment) Bill, 2021 (<i>Amendment of sections 5 and 9</i>) by Shrimati Rama Devi, M.P.	4.2.2022	—	—	—	—	—	Pending
12.	The Destitute and Neglected Women (Welfare) Bill, 2019 by Shri Benny Behanan, M.P.	4.2.2022	—	—	—	—	—	Pending
13.	The Persons Living in Coastal Zone (Rehabilitation and Welfare) Bill, 2019 by Shri Benny Behanan, M.P.	4.2.2022	—	—	—	—	—	Pending

14.	The Establishment of Special Schools for Mentally Retarded Children Bill, 2019 by Shri Manoj Kotak, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
15.	The Information Technology (Amendment) Bill, 2019 (<i>Insertion of new section 66CA</i>) by Shri Kodikunnil Suresh, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
16.	The Constitution (Amendment) Bill, 2020 (<i>Amendment of article 16</i>) by Shri Kodikunnil Suresh, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
17.	The Information Technology (Amendment) Bill, 2020 (<i>Amendment of section 7</i>) by Shri Kodikunnil Suresh, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
18.	The National Board for Creation of Small States Bill, 2021 by Shri Kunwar Pushpendra Singh Chandel, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
19.	The Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 2019 (<i>Amendment of section 2</i>) by Shri K. Navaskani, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
20.	The Commission for the Formation of the State of Vidarbha Bill, 2020 by Shri Ramdas Tadas, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
21.	The Right of Persons with Disabilities (Amendment) Bill, 2020 (<i>Amendment of section 2, etc.</i>) by Dr. Nishikant Dubey, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
22.	The Population Control Bill, 2021 by Dr. Nishikant Dubey, M.P.	4.2.2022	—	—	—	—	—	Pending
23.	The Single Use Plastic (Regulation) Bill, 2020 by Dr. Nishikant Dubey, M.P.	4.2.2022	—	—	—	—	—	Pending
24.	The Compulsory Yoga and Sports Education in Schools Bill, 2021 by Dr. Alok Kumar Suman, M.P.	4.2.2022	—	—	—	—	—	Pending
25.	The Compulsory Donation of Surplus Food Bill, 2020 by Shri Feroze Varun Gandhi, M.P.	4.2.2022	—	—	—	—	—	Pending
26.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2020 (<i>Insertion of new section 6A</i>) by Shri Nihal Chand, M.P.	4.2.2022	—	—	—	—	—	Pending
27.	The Welfare of Families of Defence Personnel Bill, 2020 by Shri Manoj Kotak, M.P.	4.2.2022	—	—	—	—	—	Pending
28.	The Secularism and Communal Harmony (Preservation) Bill, 2020 by Prof. Sougata Ray, M.P.	4.2.2022	—	—	—	—	—	Pending
29.	The Asylum Bill, 2021 by Dr. Shashi Tharoor, M.P.	4.2.2022	—	—	—	—	—	Pending
30.	The Pre-School Regulatory Authority Bill, 2020 by Shri Manoj Kotak, M.P.	4.2.2022	—	—	—	—	—	Pending

31.	The Special Financial Assistance to the Korapur, Bolangir and Kalahandi Region of the State of Odisha Bill, 2020 by Shrimati Sangeeta Kumari Singh Deo, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
32.	The National Crop Insurance Commission Bill, 2020 by Shri Nihal Chand, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
33.	The Reduction of Food Wastage and Redistribution of Excess Food Bill, 2020 by Shri Syed Imtiaz Jaleel, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
34.	The Other Backward Classes and Economically Weaker Sections (Census and Other Welfare Provisions) Bill, 2021 by Shri Ganesh Singh, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
35.	The Other Backward Classes (Removal of Creamy Layer Criteria) Bill, 2021 by Shri Ganesh Singh, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
36.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2021 (Amendment of Schedule I) by Shri Nihal Chand, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
37.	The Beggars (Employment, Skill Development and Rehabilitation) Bill, 2021 by Dr. Alok Kumar Suman, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
38.	The Right to Work Bill, 2021 by Dr. Alok Kumar Suman, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
39.	The Constitution (Amendment) Bill, 2022 (Amendment of the Preamble, etc.) by Shri Gopal Chinayya Shetty, M.P.	4.2.2022	—	—	—	—	—	Pending
40.	The Bureau of Accountability Bill, 2022 by Shri Gopal Chinayya Shetty, M.P.	4.2.2022	—	—	—	—	—	Pending
41.	The Indian Penal Code (Amendment) Bill, 2021 (Omission of section 124A) by Dr. Mohammad Jawed, M.P.	4.2.2022	—	—	—	—	—	Pending
42.	The Compulsory Teaching of Knowledge, Traditions and Practices of India in Educational Institutions Bill, 2021 by Shri Parvesh Sahib Singh, M.P.	4.2.2022	—	—	—	—	—	Pending
43.	The Members of Parliament (Adoption of Sportspersons) Bill, 2022 by Shri Parvesh Sahib Singh, M.P.	4.2.2022	—	—	—	—	—	Pending
44.	The Compulsory Teaching of Financial Education Bill, 2022 by Shri Parvesh Sahib Singh, M.P.	4.2.2022	—	—	—	—	—	Pending
45.	The Direct Cash Transfer (Financial Assistance to Poor Households) Bill, 2022 by Shri N.K. Premachandran, M.P.	4.2.2022	—	—	—	—	—	Pending
46.	The Andhra Pradesh Reorganisation (Amendment) Bill, 2021 (Amendment of Thirteenth Schedule) by Dr. Gaddam Ranjith Reddy, M.P.	4.2.2022	—	—	—	—	—	Pending

61.	The Indian Penal Code (Amendment) Bill, 2022 (Amendment of section 166) by Shri Arvind Sawant, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
62.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2022 (Amendment of section 2, etc.) by Shri V.K. Sreekandan, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
63.	The Constitution (Amendment) Bill, 2022 (Substitution of new article for article 85, etc.) by Shri Jayant Sinha, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
64.	The Heritage Cities and Sites (Conservation and Development) Bill, 2020 by Shrimati Ranjeeta Koli, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
65.	The Maintenance of Food, Potable Water and Fodder Supplies in Drought Affected Areas Bill, 2020 by Shrimati Ranjeeta Koli, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
66.	The Distressed Widows and Single Women (Protection, Rehabilitation and Welfare) Bill, 2021 by Shrimati Ranjeeta Koli, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending
67.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2021 (Amendment of section 2, etc.) by Shri Sushil Kumar Singh, M.P.	4.2.2022	—	—	—	—	—	—	—	Pending

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1	2	3	4	5	6	7	8	9
68.	The Uniform Civil Code Bill, 2021 by Shri Sushil Kumar Singh, M.P.	4.2.2022	—	—	—	—	—	Pending
69.	The Constitution (Amendment) Bill, 2021 (Amendment of article 51A) by Shri P.P. Chaudhary, M.P.	4.2.2022	—	—	—	—	—	Pending
70.	The Constitution (Amendment) Bill, 2020 (Amendment of article 124) by Shri P.P. Chaudhary, M.P.	4.2.2022	—	—	—	—	—	Pending
71.	The Constitution (Amendment) Bill, 2021 (Amendment of article 124) by Shri P.P. Chaudhary, M.P.	4.2.2022	—	—	—	—	—	Pending
72.	The Protection of Farmers Families Bill, 2020 by Shri Malook Nagar, M.P.	4.2.2022	—	—	—	—	—	Pending
73.	The Farmers (Guaranteed Income and Welfare) Bill, 2020 by Shri Malook Nagar, M.P.	4.2.2022	—	—	—	—	—	Pending
74.	The National Commission for Creation of Small States Bill, 2020 by Shri Malook Nagar, M.P.	4.2.2022	—	—	0 - 51 taken on introduction of Bills from SI. Nos. 1 to 74.	—	—	Pending
75.	The Constitution (Amendment) Bill, 2022 (Insertion of new article 338C) by Shri N.K. Premachandran, M.P.	1.4.2022	—	—	—	—	—	Pending

16

92.	The Payment of Compensation to Victims of Attack by Wild Animals Bill, 2022 by Shri Devji M. Patel, M.P.	1.4.2022	—	—	—	—	—	—	—	—	—	Pending
93.	The Rights of Persons with Disabilities (Amendment) Bill, 2022 (Insertion of new Chapter XA) by Shrimati Chinta Anuradha, M.P.	1.4.2022	—	—	—	—	—	—	—	—	—	Pending
94.	The Conversion Therapy (Prohibition) Bill, 2022 by Shrimati Aparupa Poddar, M.P.	1.4.2022	—	—	—	—	—	—	—	—	—	Pending
95.	The Indian Penal Code (Amendment) Bill, 2022 (Insertion of section 72A, etc.) by Shrimati Aparupa Poddar, M.P.	1.4.2022	—	—	—	—	—	—	—	—	—	Pending
96.	The Indian Penal Code (Amendment) Bill, 2022 (Amendment of sections 88 and 89) by Shrimati Aparupa Poddar, M.P.	1.4.2022	—	—	—	—	—	—	—	—	—	Pending
97.	The Commission for the Formation of the State of Vidarbha Bill, 2019 by Shri Ashok Mahadeorao Nete, M.P.	1.4.2022	—	—	—	—	—	—	—	—	—	Pending
98.	The Unemployment Allowance Bill, 2019 by Shri Ashok Mahadeorao Nete, M.P.	1.4.2022	—	—	—	—	—	—	—	—	—	Pending
99.	The Forest (Conservation) Amendment Bill, 2019 (Insertion of new section 3C) by Shri Ashok Mahadeorao Nete, M.P.	1.4.2022	—	—	—	—	—	—	—	—	—	Pending
100.	The Compulsory Training of Cardiorespiratory Resuscitation (CPR) in Schools Bill, 2019 by Dr. Shrikant Eknath Shinde, M.P.	1.4.2022	—	—	—	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
101.	The Constitution (Amendment) Bill, 2019 (Amendment of articles 84 and 173) by Dr. Shrikant Eknath Shinde, M.P.	1.4.2022	—	—	—	—	—	Pending
102.	The Constitution (Amendment) Bill, 2019 (Amendment of the Seventh Schedule) by Dr. Shrikant Eknath Shinde, M.P.	1.4.2022	—	—	—	—	—	Pending
103.	The Code of Criminal Procedure (Amendment) Bill, 2022 (Amendment of section 2, etc.) by Dr. T. Sumathy(A) Thamizhachi Thangapandian, M.P.	1.4.2022	—	—	—	—	—	Pending
104.	The Fishermen Welfare Fund Bill, 2019 by Shri Ram Mohan Naidu Kinjarapu, M.P.	1.4.2022	—	—	—	—	—	Pending
105.	The Constitution (Amendment) Bill, 2019 (Amendment of article 51A) by Shri Ram Mohan Naidu Kinjarapu, M.P.	1.4.2022	—	—	—	—	—	Pending
106.	The Compulsory Teaching of Sex Education in Educational Institutions Bill, 2021 by Shri Ram Mohan Naidu Kinjarapu, M.P.	1.4.2022	—	—	—	—	—	Pending
107.	The Special Financial Assistance for Protection of Water Bodies in the State of Rajasthan Bill, 2020 by Shri C.P. Joshi, M.P.	1.4.2022	—	—	—	—	—	Pending

108.	The Constitution (Amendment) Bill, 2022 (<i>Insertion of new article 338C</i>) by Shri C.P. Joshi, M.P.	1.4.2022	—	—	—	—	—	—	—	Pending
109.	The Special Financial Assistance for Geo-Mapping of Trees in the State of Rajasthan Bill, 2022 by Shri C.P. Joshi, M.P.	1.4.2022	—	—	—	—	—	—	—	Pending
110.	The Special Financial Assistance to the State of Madhya Pradesh Bill, 2019 by Shri Sudheer Gupta, M.P.	1.4.2022	—	—	—	—	—	—	—	Pending
111.	The Special Financial Assistance for Protection of Water Bodies in the State of Madhya Pradesh Bill, 2020 by Shri Sudheer Gupta, M.P.	1.4.2022	—	—	—	—	—	—	—	Pending
112.	The Special Financial Assistance for Geo-Mapping of Trees in the State of Madhya Pradesh Bill, 2022 by Shri Sudheer Gupta, M.P.	1.4.2022	—	—	—	—	—	—	—	Pending
113.	The Regulation of Sale of Schedule-H Drugs Bill, 2020 by Shri Rahul Kaswan, M.P.	1.4.2022	—	—	—	—	—	—	—	Pending
114.	The Payment of Minimum Wages (for Private School Teachers) Bill, 2020 by Shri Rahul Kaswan, M.P.	1.4.2022	—	—	—	—	—	—	—	Pending
115.	The Forest (Conservation) Amendment Bill, 2021 (<i>Insertion of new section 2A</i>) by Shri Rahul Kaswan, M.P.	1.4.2022	—	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
116.	The Farmers Right to Guaranteed Minimum Support Price Realization of Agricultural Produce Bill, 2022 by Shri Feroze Varun Gandhi, M.P.	1.4.2022	—	—	—	—	—	Pending
117.	The Rights of Persons with Disabilities (Amendment) Bill, 2019 (<i>Amendment of section 2, etc.</i>) by Shri Vincent H. Pala, M.P.	1.4.2022	—	—	—	—	—	Pending
118.	The Biological Diversity (Amendment) Bill, 2019 (<i>Amendment of section 2, etc.</i>) by Shri Vincent H. Pala, M.P.	1.4.2022	—	—	—	—	—	Pending
119.	The Working Women (Basic Facilities and Welfare) Bill, 2019 by Shrimati Riti Pathak, M.P.	1.4.2022	—	—	—	—	—	Pending
120.	The Special Financial Assistance for Ancient Monuments and Archaeological Sites and Remains in the State of West Bengal Bill, 2019 by Dr. Sukanta Majumdar, M.P.	1.4.2022	—	—	—	—	—	Pending
121.	The Environment Protection (Management and Control of Non-biodegradable Waste) Bill, 2020 by Dr. Sukanta Majumdar, M.P.	1.4.2022	—	—	—	—	—	Pending
122.	The Population (Stabilization and Control) Bill, 2021 by Shri Rajendra Agrawal, M.P.	1.4.2022	—	—	—	—	—	Pending

138.	The Constitution (Amendment) Bill, 2022 (<i>Amendment of article 1</i>) by Shri Kunwar Pushpendra Singh Chandel, M.P.	1.4.2022	—	—	—	—	—	—	—	Pending
139.	The Betel Growers (Remunerative Price and Welfare) Bill, 2022 by Shri Kunwar Pushpendra Singh Chandel, M.P.	1.4.2022	—	—	—	—	—	—	—	Pending
140.	The Code on Social Security (Amendment) Bill, 2022 (<i>Amendment of section 60, etc.</i>) by Shimati Poonamben Hernatbhai Maadam, M.P.	1.4.2022	—	—	—	—	—	—	—	Pending
141.	The Online Gaming (Regulation) Bill, 2022 by Adv. Dean Kuriakose, M.P.	1.4.2022	—	—	—	—	—	—	—	Pending
142.	The Rights of Persons with Disabilities (Amendment) Bill, 2022 (<i>Amendment of section 2, etc.</i>) by Adv. Dean Kuriakose, M.P.	1.4.2022	—	—	—	—	—	—	—	Pending
143.	The Palliative Care Board Bill, 2022 by Adv. Dean Kuriakose, M.P.	1.4.2022	—	—	—	—	—	—	—	Pending
144.	The Central Universities (Amendment) Bill, 2022 (<i>Insertion of new section 3F, etc.</i>) by Shri Abdul Khaleque, M.P.	1.4.2022	—	—	—	—	—	—	—	Pending
145.	The Health Insurance (For Persons Living Below Poverty Line) Bill, 2022 by Shri Janardan Singh 'Sigrwal', M.P.	1.4.2022	—	—	—	—	—	—	—	Pending

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1	2	3	4	5	6	7	8	9	
146.	The Widows (Protection and Maintenance) Bill, 2022 by Shri Janardan Singh 'Sigrwal', M.P.	1.4.2022	—	—	—	—	—	—	Pending
147.	The Constitution (Amendment) Bill, 2022 (<i>Amendment of article 51A</i>) by Shri Janardan Singh 'Sigrwal', M.P.	1.4.2022	—	—	—	—	—	—	Pending
148.	The Unlawful Activities (Prevention) Repeal Bill, 2022 by Dr. Shashi Tharoor, M.P.	1.4.2022	—	—	—	—	—	—	Pending
149.	The Protection of Traditional Knowledge Bill, 2022 by Dr. Shashi Tharoor, M.P.	1.4.2022	—	—	—	—	—	—	Pending
150.	The Indian Penal Code (Amendment) Bill, 2022 (<i>Amendment of section 299</i>) by Shri V.K. Sreekandan, M.P.	1.4.2022	—	—	—	—	—	—	Pending
151.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2022 (<i>Amendment of section 3, etc.</i>) by Shri V.K. Sreekandan, M.P.	1.4.2022	—	—	—	—	—	—	Pending
152.	The Sikh Gurdwaras (Amendment) Bill, 2019 (<i>Amendment of section 2, etc.</i>) by Shri Ravneet Singh, M.P.	1.4.2022	—	—	—	—	—	—	Pending
153.	The Provision of Financial Assistance for De-Addiction Centres Bill, 2019 by Shri Ravneet Singh, M.P.	1.4.2022	—	—	—	—	—	—	Pending

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	1.4.2022	—	—	0 - 51 taken on introduction of Bills from Sl. Nos. 75 to 154.	—	—	Pending
154. The Constitution (Amendment) Bill, 2019 (Substitution of new article for article 248, etc.) by Shri Ravneet Singh, M.P.	1.4.2022	—	—	0 - 51 taken on introduction of Bills from Sl. Nos. 75 to 154.	—	—	Pending
155. The Compulsory Voting Bill, 2019 by Shri Janardan Singh 'Signiwal', M.P.	21.6.2019	—	12.7.2019 26.7.2019 (First Session) 22.11.2019 (Second Session) 3.12.2021 (Seventh Session) 1.4.2022 (Eighth Session)	1 - 00 (Excluding 2 hours and 52 minutes taken during first session, 2 hours and 8 minutes taken during Second Session and 19 minutes taken during Seventh Session)	—	—	Discussion on the motion for consideration of the Bill not concluded on 1.4.2022. Pending.

SUMMARY

(PRIVATE MEMBERS' BILLS)

1. Bills pending at the end of the last session	279
2. Bills introduced	154
3. Bills withdrawn	NIL
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	NIL
6. Bills part-discussed	1
7. Bills pending at the end of the Session <i>vide</i> para No. 4694 of Bulletin-Part II, dated 11.05.2022.	433

3. *CALLING ATTENTION

Subject	Name of Member/s who called attention	Name of Minister and Date when taken up	Time Taken	
			H.	M.
Need to promote Sports in India and steps taken by the Government in this regard.	Shri Gaurav Gogoi & Shri Anubhav Mohanty	Shri Anurag Singh Thakur 31.03.2022		

* The Calling Attention Notice was converted into discussion under Rule 193 (Short Duration Discussion)

4. CANCELLATION OF SITTINGS OF LOK SABHA (8th Session, 17 LS)

Sl. No.	Subject	Date	Remarks
1.	Cancellation of sitting fixed for Thursday, the 17th March, 2022.	15.03.2022	Business Advisory Committee at its sitting held on 14.3.2022 recommended that sitting of Lok Sabha fixed for Thursday, the 17 th March, 2022 be cancelled on account of HoliKa Dahan. The Report of the Committee (30th Report) which was presented on 15.3.2022 was adopted by the House on 16.3.2022. Accordingly, sitting fixed for Thursday, the 17 th March, 2022 stood cancelled.
2.	Cancellation of sitting fixed for 8 April, 2022.	07.04.2022	The session was scheduled to conclude on 8 April, 2022. However, the House was adjourned <i>sine die</i> on 7 April, 2022. Consequently, sitting fixed for 8 April, 2022 stood cancelled.

5. COMMITTEES

(i) Financial Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
				H.	M.			Original	A/T Statement	
1.	Committee on Estimates	1.05.2021	2	02	10	58.33%	—	02	— 01	—
2.	Committee on Public Undertakings	1.05.2021	5	06	50	46%	—	—	07 06	—
3.	Committee on Public Accounts	1.05.2021	2	02	05	63.63%	—	05	02 19	—
	(i) Sub-Committee –I (Civil)	16.08.2021	3	02	45	60%	—	—	—	—
	(ii) Sub-Committee –II (Railways, Communications, Jal Shakti & External Affairs)	16.08.2021	1	00	45	57.14%	—	—	—	—
	(iii) Sub-Committee-IV (Finance)	16.08.2021	1	00	30	40%	—	—	—	—

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(ii) Departmentally Related Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
				H.	M.			Original	A/T Statement	
1.	Committee on Agriculture, Animal Husbandry and Food Processing	13.09.2021	07	10	20	40%	—	06	— 03	—
2.	Committee on Chemicals and Fertilizers	13.09.2021	04	06	15	44.16%	—	04	— 02	—
3.	Committee on Coal Mines and Steel	13.09.2021	04	06	00	44.35%	—	04	— 04	—
4.	Committee on Defence	13.09.2021	04	17	05	46.6%	—	04	—	—
5.	Committee on Energy	13.09.2021	04	05	30	49.11%	—	03	02	—
6.	Committee on External Affairs	13.09.2021	04	04	25	41.93%	—	02	— 01	—
7.	Committee on Finance	13.09.2021	10	18	20	17%	—	06	—	—
8.	Committee on Food, Consumer Affairs and Public Distribution	13.09.2021	04	05	15	43.54%	—	03	—	—
9.	Committee on Communication and Information Technology	13.09.2021	10	13	50	42.41%	—	04	01 03	—
10.	Committee on Labour, Textiles and Skill Development	13.09.2021	05	07	30	44.82%	—	04	— 13	—
11.	Committee on Petroleum and Natural Gas	13.09.2021	05	07	55	52%	01*	03	02	—
12.	Committee on Railways	13.09.2021	02	02	35	46%	—	01	01	—

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13. Committee on Rural Development and Panchayati Raj	13.09.2021	06	12 20	50.82%	—	04	01	—	—
14. Committee on Social Justice and Empowerment	13.09.2021	08	13 26	39%	—	5	—	—	—
15. Committee on Housing and Urban Affairs	13.09.2021	04	10 00	48.38%	—	01	—	—	—
16. Committee on Water Resources	13.09.2021	04	07 30	51.72%	—	02	—	—	—

*Local Study Visit to R&D Centre, 10 CL, Faridabad on 24.02.2022.

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks	
							Original	A/T Statement	Action Taken	Statement
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Absence of Members from the Sittings of the House	09.10.2021	01	00 40	6.67%	—	01	—	—	—
2.	House Committee	14.10.2021	01	02 00	54%	—	—	—	—	House Committee do not present Report(s).
3.	Committee on MPLADS	Not yet Constituted	—	—	—	—	—	—	—	—
4.	Committee on Ethics	09.10.2020	—	—	—	—	—	—	—	—
5.	Committee of Privileges	16.10.2020	05	08 37	58.57%	—	01	—	—	—
6.	Committee on Violation of Protocol Norms and Contemptuous Behaviour of Government Officers with Members of Lok Sabha	Not yet Constituted	—	—	—	—	—	—	—	—
7.	Committee on Private Members' Bills and Resolutions	Not yet Constituted	—	—	—	—	—	—	—	—
8.	Committee on Subordinate Legislation	09.10.2021	14	27 25	51.03%	—	01	03	—	—

9. Committee on Papers Laid on the Table	09.10.2021	06	07 45	36.66%	—	03	05	—	—
10. Joint Committee on Offices of Profit	16.09.2019	03	01 55	55.33%	—	01	—	—	—
11. Rules Committee	09.10.2019	—	—	—	—	—	—	—	—
12. *General Purposes Committee	21.11.2019	—	—	—	—	—	—	—	—
13. Joint Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex	Not yet Constituted	—	—	—	—	—	—	—	—
14. Joint Committee on Food Management in Parliament House Complex	Not yet Constituted	—	—	—	—	—	—	—	—
15. Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	Not yet Constituted	—	—	—	—	—	—	—	—
16. Committee on the Welfare of Scheduled Castes and Scheduled Tribes	01.05.2021	03	03 30	57.80%	—	02	01	—	—
17. Library Committee	09.10.2021	01	01 10	55%	—	—	—	—	—
18. Business Advisory Committee	20.06.2019 (Re-constituted on 20.06.2020)	06	02 00	54.44%	—	06	—	—	—
19. Joint Committee on Salaries and Allowances of Members of Parliament	10.02.2022	02	01 10	33.33%	—	—	—	—	—

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1	2	3	4	5	6	7	8	9	10	11
20. Committee on Government Assurances	09.10.2021	01	01 00	35.71%	—	08	—	—	—	—
21. Committee on Petitions	16.10.2020	01	02 00	67%	—	—	06	—	—	—
22. Committee on Empowerment of Women	09.10.2021	04	07 20	48.69%	—	—	—	01	—	—
23. Railway Convention Committee	Not yet Constituted	—	—	—	—	—	—	—	—	—
24. Committee on Welfare of Other Backward Classes	24.06.2021	02	02 25	59.32%	—	—	—	01	—	—
25. Joint Parliamentary Committee on Security in Parliament Complex	Not yet Constituted	—	—	—	—	—	—	—	—	—
26. Committee on Provisions of Computers to Members of Lok Sabha	Not yet Constituted	—	—	—	—	—	—	—	—	—
27. **Joint Committee on the Biological Diversity (Amendment) Bill, 2021 (JCBDB)	20.12.2021	05	08 45	43.86%	—	—	—	—	—	—

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*No report of the GPC is prepared and presented to the House.

**The Committee has been granted extension of time twice to present report, i.e., for one month on 4 February, 2022 and till 3 June, 2022 on 14 March, 2022.

6. DIVISION

28.03.2022	On the motion for Introduction of "The Criminal Procedure (Identification) Bill, 2022".	Ayes: 120 Noes: 058 Abst: 000
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7. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time Taken	
			H.	M.
1	2	3	4	
	(i) Union Budget			
Union Budget for 2022-2023	01.02.2022			01 31
		07.02.2022	} General Discussion	
		08.02.2022		
		09.02.2022		15 35
		10.02.2022		
Supplementary Demands for Grants (Third Batch) for 2021-22	14.03.2022	14.03.2022		05 47*
		Discussion and voting on Supplementary Demands for Grants for 2021-22		
Demands for Excess Grants for 2018-19	14.03.2022	14.03.2022		05 47*
		Discussion and voting on Demands for Excess Grants for 2018-19		

* Discussed together with (i) General Discussion on the Budget (Union Territory of Jammu and Kashmir) for 2022-23;

(ii) Demands for Grants (Union Territory of Jammu and Kashmir) for 2022-23; and (iii) Supplementary Demands for Grants (Union Territory of Jammu and Kashmir) for 2021-22.

1	2	3	4
Discussion and Voting on Demands for Grants of Ministry/Department of—			
1. Railways		15.03.2022 16.03.2022	12 59
2. Road Transport and Highways		16.03.2022 21.03.2022 22.03.2022	11 28
3. Civil Aviation		22.03.2022 23.03.2022	07 53 ३८
4. Commerce and Industry		23.03.2022 24.03.2022	06 10
5. Ports, Shipping and Waterways		24.03.2022	04 41

1	2	3	4
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Guillotining of the Demands for Grants of Ministry/Department of :—

1. Agriculture and Farmers Welfare
2. Department of Atomic Energy
3. AYUSH
4. Chemicals and Fertilisers
5. Coal
6. Ministry of Communications
7. Consumer Affairs, Food and Public Distribution
8. Cooperation
9. Corporate Affairs
10. Culture
11. Defence
12. Development of North Eastern Region
13. Earth Sciences
14. Education
15. Electronics and Information Technology
16. Environment, Forest and Climate Change
17. External Affairs
18. Finance
19. Fisheries, Animal Husbandry and Dairying

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00 08

(24.03.2022)
At 6.00 P.M.

20. Food Processing Industries				
21. Health and Family Welfare				
22. Heavy Industries and Public Enterprises				
23. Home Affairs				
24. Housing and Urban Affairs				
25. Information and Broadcasting				
26. Jal Shakti				
27. Labour and Employment				
28. Law and Justice				
29. Micro, Small and Medium Enterprises				
30. Mines			00 08	41
31. Minority Affairs		(24.03.2022)		
32. New and Renewable Energy		At 6.00 P.M.		
33. Panchayati Raj				
34. Parliamentary Affairs				
35. Personnel, Public Grievances and Pensions				
36. Petroleum and Natural Gas				
37. Planning				
38. Power				
39. Lok Sabha				
40. Rajya Sabha				

41. Secretariat of the Vice-President				
42. Rural Development				
43. Science and Technology				
44. Skill Development and Entrepreneurship				
45. Social Justice and Empowerment				
46. Space				
47. Statistics and Programme Implementation			00 08	42
48. Steel		(24.03.2022)		
49. Textiles		At 6.00 P.M.		
50. Tourism				
51. Tribal Affairs				
52. Women and Child Development				
53. Youth Affairs and Sports				

Subject	Date of Presentation	Date(s) of Discussion	Time Taken	
			H.	M.
(ii) Jammu and Kashmir Budget				
Demands for Grants (Union Territory of Jammu and Kashmir) for 2022-23	14.03.2022	#14.03.2022 General Discussion Discussion and Voting on Demands for Grants (Union Territory of Jammu and Kashmir)	05	47*
Supplementary Demands for Grants (Union Territory of Jammu and Kashmir) for 2021-22	14.03.2022	14.03.2022 Discussion and Voting on Supplementary Demands for Grants (Union Territory of Jammu and Kashmir)	05	47*

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Rule 205 was suspended to enable same day presentation of and discussion on the Budget.

*Discussed together with (i) Supplementary Demands for Grants (Union Budget) (Third Batch) for 2021-22; and (ii) Demands for Excess Grants (Union Budget) for 2018-19.

8. MOTIONS

Motions under Rule 388 for Suspension of Rules

Brief Subject	Name of member who moved	Date(s) of discussion	Time taken		Remarks
			H.	M.	
That this House do suspend clause (i) of Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment No. 16 to the Finance Bill, 2022 and that this amendment may be allowed to be moved.	Smt. Nirmala Sitharaman	25.03.2022	00	01	Adopted

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9. PRESIDENT'S ADDRESS

Date of Address	Date(s) of Discussion on Motion of Thanks	Members who moved and seconded	No. of amendments tabled	No. of amendments admitted/ circulated	No. of amendments carried	Motion of Thanks adopted on	Time Taken H. M.	President's message reported on
31.01.2022	02.02.2022	Shri Harish Dwivedi	386	232	-	07.02.2022	15 13	15.03.2022
	03.02.2022	Shri Kamlesh Paswan						
	04.02.2022							
	07.02.2022							

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10. VACATION OF SEATS IN LOK SABHA

Sl. No.	Name of Member/ Constituency/State	Date on which seat became vacant	Remarks
1.	Shri Bhagwant Mann Sangrur, Punjab	14.03.2022	Resigned <i>w.e.f.</i> 14.03.2022 (Announcement made in the House on 15.03.2022)
2.	Shri Akhilesh Yadav Azamgarh, Uttar Pradesh	22.03.2022	Resigned <i>w.e.f.</i> 22.03.2022 (Announcement made in the House on 23.03.2022)
3.	Shri Mohammad Azam Khan Rampur, Uttar Pradesh	22.03.2022	Resigned <i>w.e.f.</i> 22.03.2022 (Announcement made in the House on 23.03.2022)

11. OBITUARY AND OTHER REFERENCES

(i) Obituary References

Sl. No.	Name of the Member/ Dignitary	Date of Death	Date of Obituary reference	Time Taken H. M.		
1.	Dr. G.S. Rajhans (Member, Eighth Lok Sabha)	20.12.2021	31.01.2022	00 05		
2.	Shri P.T. Thomas (Member, Fifteenth Lok Sabha)	22.12.2021				
3.	Dr. Mahendra Prasad (Sitting Member, Rajya Sabha and Member, Seventh Lok Sabha)	27.12.2021				
4.	Shri Rajveer Singh (Member, Ninth, Tenth and Twelfth Lok Sabhas)	29.12.2021				
5.	Smt. Shakuntala Devi (Member, Second and Third Lok Sabhas)	09.01.2022				
6.	Shri Tilak Raj Singh (Member, Eleventh Lok Sabha)	09.01.2022				
7.	Shri A.G.S. Ram Babu (Member, Ninth, Tenth and Eleventh Lok Sabhas)	11.01.2022				
8.	Shri Ganga Ram Koli (Member, Tenth, Eleventh and Twelfth Lok Sabhas)	13.01.2022				
9.	Shri D. N. Patodia (Member, Fourth Lok Sabha)	24.01.2022			02.02.2022	00 08
10.	Shri Brijraj Singh Kotah (Member, Third, Fourth and Fifth Lok Sabhas)	29.01.2022				
11.	Pandit Birju Maharaj (Legendary Kathak Dancer)	17.01.2022				
12.	Archbishop Emeritus Desmond Mpilo Tutu (Global Leader and Human Right Activist and Nobel Peace Prize awardee)	26.12.2021				
13.	H.E. Mr. David Sassoli (the then President of the European Parliament)	11.01.2022				

Sl. No.	Name of the Member/ Dignitary	Date of Death	Date of Obituary reference	Time Taken H. M.
14.	Ms. Lata Mangeshkar (recipient of Bharat Ratna, former member of Rajya Sabha and Legendary Playback Singer)	06.02.2022	07.02.2022	00 06
15.	Shri Gajanan D. Babar (Member, Fifteenth Lok Sabha)	02.02.2022		
16.	Shri C. Janga Reddy (Member, Eighth Lok Sabha)	05.02.2022		
17.	Shri S. Singaravadivel (Member, Sixth, Seventh, Eighth and Ninth Lok Sabhas)	31.01.2022	14.03.2022	00 02
18.	Shri H. B. Patil (Member, Eighth Lok Sabha)	01.02.2022		
19.	Shri Hemanand Biswal (Member, Fifteenth Lok Sabha)	25.02.2022		

**(ii) Congratulatory References/References
on Landmark Occasions**

Sl. No.	Name of the Occasion	Date of Occasion	Date of Reference	Time Taken	
				H.	M.
1.	Reference regarding congratulating Under-19 Indian Cricket Team on winning the ICC World Cup	05.02.2022	08.02.2022	00	01
2.	Reference regarding Martyrs' Day	23.03.1931	23.03.2022	00	03

12. PANEL OF CHAIRPERSONS, 17TH LOK SABHA

Sl. No.	Name of Member	Date of Nomination
1.	Smt. Rama Devi	21.06.2019*
2.	Dr. Kirit P. Solanki	-do-
3.	Shri Rajendra Agarwal	-do-
4.	Shri Kodikunnil Suresh	24.06.2019**
5.	Shri A. Raja	25.06.2019^
6.	Shri P.V. Midhun Reddy	-do-
7.	Shri Bhartruhari Mahtab	-do-
8.	Shri N.K. Premachandran	02.07.2019@
9.	Dr. Kakoli Ghosh Dastidar	04.07.2019#

* Announcement made in the House on 21.06.2019.

** Announcement made in the House on 25.06.2019.

^ Announcement made in the House on 26.06.2019.

@ Announcement made in the House on 03.07.2019.

Announcement made in the House on 04.07.2019.

13. RESIGNATION BY MEMBER

Sl. No.	Name of Member	Constituency	State	Date on which accepted by Speaker	Date on which announcement was made in the House
1.	Shri Bhagwant Mann	Sangrur	Punjab	14.03.2022	15.03.2022
2.	Shri Akhilesh Yadav	Azamgarh	Uttar Pradesh	22.03.2022	23.03.2022
3.	Shri Mohammad Azam Khan	Rampur	Uttar Pradesh	22.03.2022	23.03.2022

14. PAPERS LAID ON THE TABLE

(a) By Government	:	2613
(b) By Private Members	:	Nil

**15. PRIVILEGES/PROTOCOL/ETHICS MATTERS RAISED BY MEMBERS IN THE HOUSE
DURING 8TH SESSION OF 17TH LOK SABHA**

Sl. No.	Brief Subject	Name of the Members who raised the matter	Date and Time on which matter brought before the House	Decision of Chair/House
1	2	3	4	5
1.	Notice of question of breach of privilege dated 6 March, 2022 given by Shri Kodikunnil Suresh, MP against certain Police officials of Chengannoor Police Station, Kerala, alleging misbehavior and violation of protocol norms.	Shri Kodikunnil Suresh, MP	16 March, 2022 At 1220 hrs.	No remarks were made by the Chair.
2.	Notices of question of breach of privilege dated 24 March, 2022 given by Sarvashri Hibi Eden, Dean Kuriakose, Anto Antony, K. Muraleedharan, N. K. Premachandran, K. Suresh and Benny Behanan, MPs against certain officials of Delhi Police for allegedly manhandling and obstructing their entry into the premises of Parliament House.	Shri Kodikunnil Suresh and Shri N.K. Premachandran, MPs	24 March, 2022 At 1204 hrs.	The Chair observed "You have written to me during question hour. I will show you the whole topic. I will call you in the chamber and talk about the developments and I will talk to the concerned officials on that... This topic is mine, I have seen it... This topic is related to me. It is not related to the Government... This topic is related to me. You write to me. I will see it".
1	2	3	4	5
3.(i)	Notice of question of breach of privilege given by Smt. Navneet Ravi Rana, Hon'ble MP against Commissioner of Police of Amravati, Commissioner of Police, Mumbai and Deputy Commissioner (Amravati Zone II), Shri Shashikant Satav on 12.01.2021 for allegedly causing obstruction in the discharge of her parliamentary duties and for making abusive remarks against her and further complaint on similar subject (signed by 4 MPs) on 02.02.2021.	Smt. Navneet Ravi Rana, MP	25 March, 2022 At 1225 hrs.	No remarks were made by the Chair.
3.(ii)	Notice of question of breach of privilege dated 25 March, 2022 given by Smt. Navneet Ravi Rana, MP against the Commissioner of Police, Amravati, Smt. Arti Singh, Municipal Commissioner, Shri Praveen Ashtikar for allegedly implicating and harassing her family, infringing her privileges in inauguration of developmental work and official Government meetings, causing hindrance in execution of works and for allegedly making casteist remarks against her.	Smt. Navneet Ravi Rana, MP	25 March, 2022 At 1225 hrs.	No remarks were made by the Chair.

16. QUESTIONS

(I) STARRED QUESTIONS	
(a) Number of Questions put down in the Question Lists for oral answer	500
(b) Number of Questions orally answered	182
(II) UNSTARRED QUESTIONS	
Number of Questions put down in the Question Lists for written answers	5750 [@]
(III) ANSWERS LAID ON THE TABLE	
Number of Questions (SQ 318 + USQ 5748) for which written answers were laid on the Table. 248 Questions were put down for oral answers but were not called for answer/supplementaries	6066
(IV) SHORT NOTICE QUESTIONS	
(a) No. of Short Notice Questions (SNQ) received	07
(b) No. of notices of SNQ admitted	NIL
(c) No. of notices of SNQ clubbed with SQ	NIL
(d) No. of notices of SNQ disallowed	07
(V) HALF-AN-HOUR DISCUSSION	
(a) No. of notices of Half-an-Hour Discussion received	12
(b) No. of notices of Half-an-Hour admitted	01
(c) No. of notices of Half-an-Hour disallowed	11
(VI) STATEMENT(S) MADE BY MINISTER CORRECTING REPLIES ALREADY GIVEN	
No. of answers corrected	03

HALF-AN-HOUR DISCUSSION ARISING OUT OF ANSWER TO QUESTIONS DURING THE 8TH SESSION OF 17TH LOK SABHA

Brief Subject	Name of Members who participated in discussion	Date of Discussion	Ministry/ Deptt.	Time Taken	
				H.	M.
Beneficiaries under PMAY-G	Shri Bhartruhari Mahtab Shri Nishikant Dubey Shri Shivakumar C. Udasi Shri Gaurav Gogoi Shri Hasnain Masoodi Shri Jagdambika Pal	11.02.2022	Rural Development	00	42

[@] Including 02 Unstarred Questions deleted from the list.

17. RESOLUTIONS

Private Members' Resolutions

Subject	Name of Member who moved	Date(s) of moving and discussion	Time Taken		Ministry/ Department	Remarks
			H.	M.		
Keeping in view that the Anganwadi Workers and Anganwadi Helpers provide many essential health and welfare services to women, children and adolescents, this House urges upon the Government to take following immediate steps to uplift their working conditions – (1) regularisation of employment of Anganwadi Workers and Anganwadi Helpers; (2) changing the nomenclature of compensation category of Anganwadi Workers and Anganwadi Helpers from "Honorary" to "Salary"; (3) payment of adequate amount of compensation to Anganwadi Workers and Anganwadi Helpers, which would reflect importance of their services to the society; (4) improving working conditions of Anganwadi Workers and Anganwadi Helpers and upgrading every Anganwadi Centre with all basic facilities including availability of safe drinking water, clean toilets and proper ventilation; and (5) payment of all dues including pending rent for Anganwadi Centres which are being run on rented accommodation in the country.	Shri Ritesh Pandey	20.3.2020 (Third Session) 12.2.2021 19.3.2021 (Fifth Session) 10.12.2021 (Seventh Session) 11.02.2022 (Eighth Session)	1	20 (excluding 19 minutes taken during 3rd Session and 1 hour and 9 minutes taken during Fifth Session and 2 hours and 1 minute taken during Seventh Session)	Women and Child Development	Discussion not concluded

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PRIVATE MEMBERS' RESOLUTIONS

SUMMARY

1. No. of notices of Resolutions received	:	9
2. No. of Resolutions discussed	:	1
3. No. of Resolutions adopted	:	NIL
4. No. of Resolutions withdrawn	:	NIL
5. No. of Resolutions negatived	:	NIL
6. No. of Resolutions on which debate was adjourned	:	NIL
7. No. of Resolutions part-discussed	:	1

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18. SHORT DURATION DISCUSSIONS UNDER RULE 193

Subject	Name of the member who raised	Date(s) of Discussion	Time Taken		Ministry/ Department concerned	Remarks
			H.	M.		
*Climate Change	Smt. Kanimozhi Karunanidhi	31.3.2022	02	52	Ministry of Environment, Forest and Climate Change	Discussion concluded.
#Need to promote sports in India and steps taken by the Government in this regard	Shri Gaurav Gogoi	31.3.2022	02	02	Ministry of Youth Affairs and Sports	Part-discussed.
Situation in Ukraine	Shri N.K. Premachandran	05.4.2022 & 06.4.2022	05	34	Ministry of External Affairs	Discussion concluded.

* Discussion raised during 7th Session was concluded in 8th Session.

Calling Attention converted into Short Duration Discussion.

SHORT DURATION DISCUSSIONS UNDER RULE 193 ON MATTERS OF URGENT PUBLIC IMPORTANCE

SUMMARY

No. of notices received	:	45
No. of discussions held	:	03*
No. of discussions completed	:	02
No. of discussions remained part-discussed	:	01
Total time taken	:	10 hrs. 28 mts.

*(i) One Short Duration Discussion raised during 7th Session was concluded in 8th Session.
(ii) One Calling Attention was converted into Short Duration Discussion.

**19. SPEAKER/CHAIRPERSON—
Announcements/Observations/Rulings**

Sl. No.	Subject	By whom	Date
1	2	3	4
1.	Announcement regarding seating arrangements.	The Speaker	31.01.2022
2.	Announcement regarding digital circulation of Economic Survey 2021-22 through Member's Portal.	The Speaker	31.01.2022
3.	Announcement regarding Digital Sansad App.	The Speaker	31.01.2022
4.	Announcement regarding availability of Budget documents.	The Speaker	1.02.2022
5.	Announcement regarding laying of papers by Minister of State in the Ministry of Parliamentary Affairs.	The Speaker	2.02.2022
6.	Announcement regarding amendments to the Motion of Thanks.	The Chair	2.02.2022
7.	Announcement regarding laying of soft as well as hard copies of speeches on the Table by Members on different items of business in Lok Sabha.	The Speaker	3.02.2022
8.	Observation regarding conduct of Governor.	The Speaker	3.02.2022
9.	Observation regarding maintaining the dignity of the Chair.	The Speaker	4.02.2022
10.	Announcement regarding postponing of Private Members' Bills listed for consideration and passing that day for 17 March, 2022.	The Speaker	4.02.2022
11.	Observation regarding Advisory Committee meetings on Smart Cities.	The Speaker	10.02.2022
12.	Observation regarding discretionary power of Minister of Health and Family Welfare for treatment of cancer patients.	The Speaker	11.02.2022
13.	Announcement regarding welcoming H.E. Mr. Wolfgang Sobotka, President of the National Council of Austria and H.E. Ms Christine Schwarz-Fuchs, President of the Federal Council of Austria and other members of the Parliamentary Delegation from Austria on their visit to India.	The Speaker	14.03.2022
1	2	3	4
14.	Ruling on the Point of Order under Rule 216 raised by Shri N.K. Premachandran.	The Chair	14.03.2022
15.	Announcement of message from the Hon'ble President regarding expression of thanks by the Members of the Lok Sabha for the President's Address delivered to both the Houses of the Parliament assembled together on 31 January, 2022.	The Speaker	15.03.2022
16.	Announcement regarding moving of cut motions on Demand for Grant No. 85 under the control of the Ministry of Railways.	The Speaker	15.03.2022
17.	Announcement regarding cancellation of sitting of the House fixed for 17 th March, 2022.	The Speaker	16.03.2022
18.	Observation regarding maintaining decorum and dignity of the House.	The Speaker	16.03.2022
19.	Announcement regarding moving of cut motions on Demand for Grant No. 86 under the control of the Ministry of Road Transport and Highways.	The Speaker	16.03.2022
20.	Announcement regarding moving of cut motions on Demand for Grant No. 8 under the control of the Ministry of Civil Aviation.	The Speaker	22.03.2022
21.	Observation regarding maintaining parliamentary tradition of the House.	The Speaker	23.03.2022
22.	Announcement regarding moving of cut motions on Demands for Grants Nos. 10 and 11 under the control of the Ministry of Commerce and Industry.	The Chair	23.03.2022
23.	Announcement regarding moving of cut motions on Demand for Grant No. 78 under the control of the Ministry of Ports, Shipping and Waterways.	The Speaker	24.03.2022
24.	Announcement regarding moving of cut motions on Demands for Grants Budget (General) for the year 2022-23.	The Speaker	24.03.2022
25.	Observation regarding converting of Calling Attention into Short Duration Discussion under Rule 193.	The Speaker	31.03.2022
26.	Valedictory Reference on the conclusion of Eighth Session of the Seventeenth Lok Sabha.	The Speaker	7.04.2022

20. STATEMENTS

(i) *Suo Motu* Statement Made by Minister under Rule 372 during Eighth Session of Seventeenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding attack on convoy of Shri Asaduddin Owaisi, President of A.I.M.I.M at a place under the Police Station Pilkhuwa, District Hapur, Uttar Pradesh on 3.2.2022.	Shri Amit Shah	7.2.2022	-	04
2.	Regarding 'Inadvertent firing of Missile' on 9th March, 2022.	Shri Raj Nath Singh	15.3.2022	-	01
3.	Regarding the situation in Ukraine.	Dr. Subrahmanyam Jaishankar	15.3.2022	-	20
4.	Regarding Establishment of WHO Global Centre for Traditional Medicine in Jamnagar, Gujarat.	Shri Sarbananda Sonowal	25.3.2022	-	03

(ii) Statement Made/Laid by Minister regarding Correcting the Reply to Question during Eighth Session of Seventeenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Correcting the reply to Unstarred Question No. 1663 given on 8 December, 2021 by Shri Rajesh Verma, MP regarding "Auction of Coal Mines".	Laid by Shri V. Muraleedharan on behalf of Shri Pralhad Joshi	2.2.2022	-	1
2.	Correcting the reply to Unstarred Question No. 905 given on 7 February, 2022 by Shri Gopal Jee Thakur, MP regarding "CTET Exam in Maithili Language".	Dr. Subhas Sarkar	14.3.2022	-	1
3.	Correcting the reply given on 4 February, 2022 to Unstarred Question No. 657 by Dr. Vishnu Prasad M.K., MP regarding "AYUSH Colleges/Institutes".	Shri Sarbananda Sonowal	25.3.2022	-	1

(iii) Statements Made/Laid by Ministers under Direction 73A of Directions by the Speaker during Eighth Session of Seventeenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	6
1.	Regarding the status of implementation of the recommendations/observations contained in the 21st Report of the Standing Committee on Communications and Information Technology on "India's Preparedness for 5G" pertaining to the Department of Telecommunications, Ministry of Communications.	Shri Devusinh Chauhan	2.2.2022	0	01
2.	Regarding the status of implementation of the recommendations/observations contained in the 234th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations/observations contained in 232nd Report of the Committee on Demands for Grants (2021-22) pertaining to the Ministry of Development of North-Eastern Region.	Shri Arjun Ram Meghwal on behalf of Shri B. L. Verma	7.2.2022	0	01
3.	Regarding the status of implementation of the recommendations contained in the 13th Report of the Standing Committee on Rural Development and Panchayati Raj on Demands for Grants (2021-22) pertaining to the Department of Rural Development, Ministry of Rural Development.	Shri Faggan Singh Kulaste	8.2.2022	0	01
4.	Regarding the status of implementation of the recommendations contained in the 27th Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on Demands for Grants (2021-22) pertaining to the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying.	Dr. L. Murugan	8.2.2022	0	01
1	2	3	4	5	6
5.	Regarding the status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Housing and Urban Affairs on Demands for Grants 2021-22 pertaining to the Ministry of Housing and Urban Affairs.	Shri Hardeep Singh Puri	10.2.2022	0	01
6.	Regarding the status of implementation of recommendations contained in the 9th Report of the Standing Committee on Housing and Urban Affairs on action taken by the Government on the recommendations contained in 5th Report of the committee on Demands for Grants 2021-22 pertaining to the Ministry of Housing and Urban Affairs.	Shri Hardeep Singh Puri	10.2.2022	0	01
7.	Regarding the status of implementation of the recommendations/observations contained in the 26th Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on Demands for Grants (2021-22) pertaining to the Ministry of Food Processing Industries.	Shri Prahlad Singh Patel	15.3.2022	0	01
8.	Regarding the status of implementation of the observations/recommendations contained in the 354th Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forest and Climate Change on action taken by the Government on the recommendations/observations contained in 344th Report of the committee on Demands for Grants (2021-22) pertaining to the Department of Science and Technology, Ministry of Science and Technology.	Dr. Jitendra Singh	16.3.2022	0	01
9.	Regarding the status of implementation of the recommendations contained in the 353rd Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forest and Climate Change on action taken by the Government on the recommendations/observations contained in	Dr. Jitendra Singh	16.3.2022	0	01

343rd Report of the Committee on Demands for Grants (2021-22) pertaining to the Department of Scientific and Industrial Research, Ministry of Science and Technology.

10.	Regarding the status of implementation of the recommendations contained in the 157th Report of the Department-related Parliamentary Standing Committee on Commerce on action taken by the Government on the recommendations contained in 153rd Report of the Committee on Demands for Grants (2020-21) (Demand No. 11) pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.	Smt. Anupriya Patel on behalf of Shri Som Parkash	16.3.2022	0	01
11.	Regarding the status of implementation of the recommendations contained in the 161st Report of the Department-related Parliamentary Standing Committee on Commerce on "Review of the Intellectual Property Rights Regime in India" pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.	Smt. Anupriya Patel on behalf of Shri Som Parkash	16.3.2022	0	01
12.	Regarding the status of implementation of the recommendations contained in the 8th Report of the Standing Committee on Railways on "Passenger Reservation System of Indian Railways" pertaining to the Ministry of Railways.	Shri Danve Raosaheb Dadarao	23.3.2022	0	01
13.	Regarding the status of implementation of the recommendations contained in the 12th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on "Strengthening of Public Distribution System - Augmenting use of Technological Means and Implementation of 'One Nation One Ration Card' Scheme" pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.	Sadhvi Niranjana Jyoti	23.3.2022	0	01

1	2	3	4	5	6
14.	Regarding the status of implementation of the recommendations contained in the 13th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on "Procurement, Storage and Distribution of Foodgrains by Food Corporation of India" pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.	Sadhvi Niranjana Jyoti	23.3.2022	0	01
15.	Regarding the status of implementation of the recommendations contained in the 138th Report of the Department-related Parliamentary Standing Committee on Commerce on Activities and Functioning of Spices Board pertaining to the Ministry of Commerce and Industry.	Smt. Anupriya Patel	23.3.2022	0	01
16.	Regarding the status of implementation of the recommendations contained in the 307th Report of the Department-related Parliamentary Standing Committee on Industry on Impact of Covid-19 on the PSUs and the initiatives taken by the PSUs Under "Atmanirbhar Bharat Abhiyaan" pertaining to the Ministry of Heavy Industries.	Shri Krishan Pal	29.3.2022	0	01
17.	Regarding the status of implementation of the recommendations/observations contained in the 230th Report of the Department-related Parliamentary Standing Committee on Home Affairs on "Atrocities and Crimes against Women and Children" pertaining to the Ministry of Home Affairs.	Shri Ajay Kumar	29.3.2022	0	01
18.	Regarding the status of implementation of the recommendations contained in the 352nd Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forests and Climate Change on action taken by the Government on the recommendations/observations contained in 342nd Report of the committee on Demands for Grants (2021-22) pertaining to the Department of Biotechnology, Ministry of Science and Technology.	Dr. Jitendra Singh	30.3.2022	0	01

19.	Regarding the status of implementation of the recommendations/observations contained in the 20th Report of the Standing Committee on Labour, Textiles and Skill Development on "Functioning of National Institute of Fashion Technology (NIFT)" pertaining to the Ministry of Textiles.	Smt. Darshana Vikram Jardosh	30.3.2022	0	01
20.	Regarding the status of implementation of the recommendations contained in the 308th Report of the Department-related Parliamentary Standing Committee on Industry on 'Impact of COVID-19 Pandemic on MSME Sector and Mitigation Strategy Adopted to counter it' pertaining to the Ministry of Micro, small and Medium Enterprises.	Shri Bhanu Pratap Singh Verma	31.3.2022	0	01
21.	Regarding the status of implementation of the recommendations contained in the 312th Report of the Department-related Parliamentary Standing Committee on Industry on Action Taken by the Government on the recommendations/observations contained in 308th on 'Impact of COVID-19 Pandemic on MSME Sector and Mitigation Strategy Adopted to counter it' pertaining to the Ministry of Micro, small and Medium Enterprises.	Shri Bhanu Pratap Singh Verma	31.3.2022	0	01
22.	Regarding the status of implementation of recommendations contained in the 262nd Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on 'Development of Buddhist Circuit in India' pertaining to the Ministry of Tourism.	Shri Ajay Bhatt	4.4.2022	0	01
23.	Regarding the status of implementation of further recommendations/observations contained in the 273rd Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on action taken by the Government on the recommendations contained in the 262nd Report of the committee on 'Development of Buddhist Circuit in India' pertaining to the Ministry of Tourism.	Shri Ajay Bhatt	4.4.2022	0	01

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1	2	3	4	5	6
24.	Regarding the status of implementation of the recommendations contained in the 16th Report of the Standing Committee on Rural Development and Panchayati Raj on 'Pradhan Mantri Awaas Yojana-Gramin (PMAY-G)' pertaining to the Department of Rural Development, Ministry of Rural Development.	Shri Arjun Ram Meghwal on behalf of Sadhvi Niranjana Jyoti	5.4.2022	0	01

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**(iv) Statements Made/Laid by Parliamentary Affairs Minister
regarding Government Business during Eighth Session
of Seventeenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding Government Business during the week commencing Monday, the 7th February, 2022.	Shri V. Muraleedharan on behalf of Shri Arjun Ram Meghwal	4.2.2022	00	02
2.	Regarding Government Business during the week commencing Monday, the 21st March, 2022.	Shri Arjun Ram Meghwal	16.3.2022	00	02
3.	Regarding Government Business during the week commencing Monday, the 28th March, 2022.	Shri Arjun Ram Meghwal	25.3.2022	00	02
4.	Regarding Government Business for the remaining part of the Session.	Shri Arjun Ram Meghwal	1.4.2022	00	02

**(v) Matters under Rule 377– Position regarding receipt of replies from
Ministries during Seventeenth Lok Sabha**

(As on 24.06.2022)

Session	Total Number of Matters laid/raised	No. of replies received	Pending	Percentage of replies received to the total matters laid/raised
First Session (17.06.2019 to 6.08.2019)	488	488	00	100%
Second Session (18.11.2019 to 13.12.2019)	365	364	1	99.73%
Third Session (31.01.2020 to 23.03.2020)	414	414	00	100%
Fourth Session (14.09.2020 to 23.09.2020)	183	183	00	100%
Fifth Session (29.01.2021 to 25.3.2021)	406	405	1	99.75%
Sixth Session (19.07.2021 to 11.8.2021)	331	321	10	96.97%
Seventh Session (29.11.2021 to 22.12.2021)	383	368	15	96.08%
Eighth Session (31.01.2022 to 07.04.2022)	486	397	89	81.86%
	3056	2940	116	96.20%

(vi) Statement indicating matters of Urgent Public Importance raised during 'Zero Hour' in Eighth Session of Seventeenth Lok Sabha

Date	No. of Matters raised out of 20 balloted notices+extras	No. of Members spoken/ Associated	Notices received	Time Taken	
				H.	M.
31.01.2022	NIL	NIL	NIL	NIL	
01.02.2022	NIL	NIL	NIL	NIL	
02.02.2022	NIL	NIL	116	NIL	
03.02.2022	14 + 05 = 19	30	141	0	33
04.02.2022	05 + 02 = 07	19	104	0	16
07.02.2022	15 + 01 = 16	30	95	0	27
08.02.2022	00 + 04 = 04	12	112	0	05
09.02.2022	19 + 00 = 19	51	109	0	33
10.02.2022	20 + 46 = 66	138	111	1	44
11.02.2022	15 + 31 = 46	68	58	1	29
14.03.2022	18 + 03 = 21	42	90	0	46
15.03.2022	00 + 03 = 03	06	146	0	15
16.03.2022	19 + 50 = 69	100	148	1	52
21.03.2022	14 + 56 = 70	96	62	1	42
22.03.2022	00 + 03 = 03	03	146	0	02
23.03.2022	18 + 25 = 43	56	158	1	27
24.03.2022	20 + 09 = 29	68	136	0	50
25.03.2022	14 + 30 = 44	47	110	1	12
28.03.2022	18 + 47 = 65	86	110	1	42
29.03.2022	19 + 19 = 38	47	153	0	55
30.03.2022	20 + 26 = 46	67	162	1	07
31.03.2022	17 + 11 = 28	67	159	0	59
01.04.2022	17 + 01 = 18	23	127	0	30
04.04.2022	15 + 05 = 20	23	123	0	41
05.04.2022	03 + 01 = 04	09	151	0	06
06.04.2022	18 + 0 = 18	52	154	0	30
07.04.2022	Nil	Nil	134	Nil	
Total	318 + 378 = 696	1,140	3,115	19	31

(vii) Statements showing the Time Lost due to interruptions and adjournments of the House during Eighth Session of the Seventeenth Lok Sabha

Date	Time lost due to Adjournments of the House following Interruptions	Time lost due to reasons other than Adjournments/ interruptions	House sat for extra time (beyond the normal time of the House)		Remarks regarding interruptions and adjournments
			H.	M.	
1	2	3	4	5	
02/02/22			1	38	
03/02/22			1	28	
04/02/22			0	47	
07/02/22			0	27	
08/02/22			1	16	
09/02/22			2	04	
10/02/22			1	05	
11/02/22		0	20		
14/03/22		0	03		
15/03/22			6	59	
16/03/22			1	00	

**22. STATEMENT REGARDING WALKOUTS STAGED BY MEMBERS
DURING THE EIGHTH SESSION OF SEVENTEENTH LOK SABHA
(31.01.2022 to 11.02.2022 and 14.03.2022 to 07.04.2022)**

Date	Time	Subject-matter
03.02.2022	1840	Shri T.R. Baalu and some other Hon'ble Members left the House on not sending the Bill, passed by the Tamil Nadu Legislative Assembly against introduction of NEET in Tamil Nadu, to the President of India.
10.02.2022	1603	Shri B.B. Patil and some other Hon'ble Members of Telangana Rashtriya Samiti walked out from House in protest against the remarks of the Prime Minister made in Rajya Sabha.
	2017	Shri Adhir Ranjan Chowdhury and some other Hon'ble Members left the House on the issue of MSP.
11.02.2022	1605	Members of INC and AITC staged a walkout from the House in protest of the statement made by Chief Minister of Uttar Pradesh.
22.03.2022	1202	Members of INC, AITC, NCP, DMK, RSP, IUML and CPI(M) staged a walk out from the House in protest against the rise in prices of Petrol and Diesel and demanded for roll back of the prices of petroleum products.
23.03.2022	1200	Members of INC, DMK, AITC, CPI, CPI(M) and NCP staged a walkout from the House in protest of rising prices of Petroleum products. Shri Adhir Ranjan Chowdhury, Dr. Farooq Abdullah, Smt. Supriya Sule and some other Hon'ble Members walked out.
24.03.2022	1104	Members of TRS staged a walk out on the matter of unemployment raised by Shri Nama Nageswara Rao. Shri Nama Nageswara Rao and some other Hon'ble Members left the House.
25.03.2022	1102	Members of TRS staged a walk out from the House over the issue of establishing Navodaya Vidyalaya in Telangana. Shri Nama Nageswara Rao and some other Hon'ble Members left the House.
	1223	Members of INC, NCP, DMK, JKNC, RSP and CPI staged a walkout from the House in protest of rise in petroleum price. Shri Manish Tewari, Shri T.R. Baalu and some other Hon'ble Members left the House.

Date	Time	Subject-matter
30.03.2022	1103	Members of TRS staged a walkout from the House on the issue of Caste based census. Shri Nama Nageswara Rao and some other Hon'ble Members left the House.
31.03.2022	1117	Members of TRS staged a walkout from the House over the issue of categorization of S.C.
	1121	Members of AITC staged a walkout from the House in protest of (i) attack on Delhi CM residence and (ii) price rise in petroleum products. Sushri Mahua Moitra and some other Hon'ble Members left the House.
	1128	Members of INC, JKNC and DMK staged a walkout from the House on the issue of price rise of petroleum products. Shri Manickam Tagore, Shri N.K. Premachandran, Shri Hibi Eden and some other Hon'ble Members left the House.
04.04.2022	1101	Shri T.R. Baalu and some other Hon'ble Members left the House.
	1105	Members of TRS staged a walkout from the House over the demand for paddy procurement policy. Shri Nama Nageswara Rao and some other Hon'ble Members left the House.
	1216	Members of AITC staged a walk out from the House in protest of price rise.
	1224	Shri B. Manickam Tagore, Shri Dayanidhi Maran, Smt. Supriya Sule, Shri Vinayak Raut and some other Hon'ble Members staged a walk out on the issue of NDRF Assistance or on the issue of inflation.
06.04.2022	1108	Members of TRS staged a walkout from the House over the issue of national policy for foodgrain procurement.
	1210	Shri Adhir Ranjan Chowdhury, Shri T.R. Baalu, Dr. Farooq Abdullah and some other Hon'ble Members staged a walkout from the House.

**23. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR
BY SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS
FROM 31.01.2022 TO 11.02.2022 AND 14.03.2022 TO 07.04.2022**

	No. of days	Total time spent	
		H.	M.
Hon'ble Speaker	27	59	30
Shri N.K. Premachandran	18	24	46
Shri Rajendra Agrawal	15	25	24
Shri Kodikunnil Suresh	13	19	15
Smt. Rama Devi	08	14	17
Dr. Kirit P. Solanki	08	11	21
Shri A. Raja	04	07	15
Shri P.V. Midhun Reddy	04	05	27
Dr. Kakoli Ghosh Dastidar	03	05	12
Shri Bhartruhari Mahtab	05	04	32
Total	105	176	59

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
HON'BLE SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS
FROM 31.01.2022 TO 11.02.2022 AND 14.03.2022 TO 07.04.2022**

Date	Time Spent	Total Time	
		H.	M.
1	2	3	4
HON'BLE SPEAKER			
31.01.2022	1236 to 1247 hrs.	00	11
01.02.2022	1100 to 1233 hrs.	01	33
02.02.2022	1600 to 1710 hrs.	01	10
	1734 to 1812 hrs.	00	38
	1832 to 1925 hrs.	00	53
	2235 to 2238 hrs.	00	03
03.02.2022	1600 to 1748 hrs.	01	48
	1835 to 1840 hrs.	00	05
	2159 to 2228 hrs.	00	29
04.02.2022	1600 to 1651 hrs.	00	51
	1654 to 1834 hrs.	01	40
	2134 to 2147 hrs.	00	13
07.02.2022	1600 to 1606 hrs.	00	06
	1700 to 1911 hrs.	02	11
	2108 to 2127 hrs.	00	19
08.02.2022	1600 to 1721 hrs.	01	21
	2204 to 2216 hrs.	00	12
09.02.2022	1600 to 1711 hrs.	01	11
	2303 to 2304 hrs.	00	01
10.02.2022	1600 to 1707 hrs.	01	07
	1833 to 2021 hrs.	01	48
11.02.2022	1602 to 1717 hrs.	01	15
	2009 to 2040 hrs.	00	31
14.03.2022	1100 to 1201 hrs.	01	01
	1849 to 2003 hrs.	01	14
15.03.2022	1100 to 1221 hrs.	01	21
	2327 to 2359 hrs.	00	32
16.03.2022	1100 to 1257 hrs.	01	57
	1428 to 1547 hrs.	01	19
	1758 to 1800 hrs.	00	02

1	2	3	4
21.03.2022	1100 to 1205 hrs.	01	05
	1927 to 2137 hrs.	02	10
22.03.2022	1100 to 1157 hrs.	00	57
	1200 to 1332 hrs.	01	32
	1951 to 1952 hrs.	00	01
23.03.2022	1100 to 1138 hrs.	00	38
	1200 to 1341 hrs.	01	41
	2005 to 2012 hrs.	00	07
24.03.2022	1100 to 1208 hrs.	01	08
	1215 to 1320 hrs.	01	05
	1726 to 1813 hrs.	00	47
25.03.2022	1100 to 1231 hrs.	01	31
	1601 to 1707 hrs.	01	06
28.03.2022	1100 to 1228 hrs.	01	28
	1230 to 1307 hrs.	00	37
	1702 to 1727 hrs.	00	25
29.03.2022	1100 to 1203 hrs.	01	03
	1810 to 1812 hrs.	00	02
30.03.2022	1100 to 1312 hrs.	02	12
	1444 to 1614 hrs.	01	30
	1857 to 2007 hrs.	01	10
31.03.2022	1100 to 1201 hrs.	01	01
	1447 to 1600 hrs.	01	13
	1751 to 1800 hrs.	00	09
01.04.2022	1100 to 1200 hrs.	01	00
04.04.2022	1100 to 1158 hrs.	00	58
	1451 to 1608 hrs.	01	17
	1840 to 1949 hrs.	01	09
05.04.2022	1100 to 1127 hrs.	00	27
	1402 to 1431 hrs.	00	29
	2035 to 2048 hrs.	00	13
06.04.2022	1100 to 1200 hrs.	01	00
	1241 to 1329 hrs.	00	48
	1751 to 1811 hrs.	00	20
07.04.2022	1100 to 1109 hrs.	00	09
TOTAL TIME SPENT IN THE CHAIR		59	30

1	2	3	4
Shri Rajendra Agrawal			
10.02.2022	2119 to 2205 hrs.	00	46
11.02.2022	1717 to 1743 hrs.	00	26
14.03.2022	1201 to 1303 hrs.	01	02
15.03.2022	1221 to 1402 hrs.	01	41
	1558 to 1802 hrs.	02	04
	2206 to 2327 hrs.	01	21
16.03.2022	1257 to 1428 hrs.	01	31
22.03.2022	1332 to 1418 hrs.	00	46
	1833 to 1951 hrs.	01	18
23.03.2022	1341 to 1401 hrs.	00	20
	1822 to 1940 hrs.	01	18
24.03.2022	1208 to 1215 hrs.	00	07
	1554 to 1726 hrs.	01	32
	1813 to 1900 hrs.	00	47
28.03.2022	1727 to 1900 hrs.	01	33
29.03.2022	1203 to 1302 hrs.	00	59
31.03.2022	1400 to 1447 hrs.	00	47
01.04.2022	1200 to 1304 hrs.	01	04
04.04.2022	1158 to 1240 hrs.	00	42
05.04.2022	1200 to 1212 hrs.	00	12
	1608 to 2035 hrs.	04	27
06.04.2022	1200 to 1241 hrs.	00	41
TOTAL TIME SPENT IN THE CHAIR		25	24
Shri N.K. Premachandran			
02.02.2022	1710 to 1734 hrs.	00	24
04.02.2022	1651 to 1654 hrs.	00	03
08.02.2022	1721 to 1759 hrs.	00	38
	2001 to 2204 hrs.	02	03
09.02.2022	1711 to 1758 hrs.	00	47
10.02.2022	1707 to 1758 hrs.	00	51
11.02.2022	1801 to 1855 hrs.	00	54
14.03.2022	1445 to 1610 hrs.	01	25
15.03.2022	1802 to 2005 hrs.	02	03
16.03.2022	1547 to 1758 hrs.	02	11

1	2	3	4
21.03.2022	1205 to 1321 hrs.	01	16
22.03.2022	1157 to 1200 hrs.	00	03
23.03.2022	1603 to 1822 hrs.	02	19
24.03.2022	1320 to 1358 hrs.	00	38
25.03.2022	1231 to 1303 hrs.	00	32
	1411 to 1529 hrs.	01	18
	1707 to 1813 hrs.	01	06
28.03.2022	1228 to 1230 hrs.	00	02
30.03.2022	1614 to 1806 hrs.	01	52
01.04.2022	1304 to 1357 hrs.	00	53
	1610 to 1801 hrs.	01	51
05.04.2022	1431 to 1608 hrs.	01	37
TOTAL TIME SPENT IN THE CHAIR		24	46
Shri Kodikunnil Suresh			
02.02.2022	2100 to 2235 hrs.	01	35
07.02.2022	2006 to 2108 hrs.	01	02
11.02.2022	1743 to 1801 hrs.	00	18
	1855 to 2009 hrs.	01	14
14.03.2022	1610 to 1849 hrs.	02	39
15.03.2022	2005 to 2206 hrs.	02	01
21.03.2022	1321 to 1352 hrs.	00	31
	1433 to 1505 hrs.	00	32
	1737 to 1927 hrs.	01	50
22.03.2022	1655 to 1833 hrs.	01	38
23.03.2022	1940 to 2005 hrs.	00	25
24.03.2022	1358 to 1554 hrs.	01	56
25.03.2022	1303 to 1411 hrs.	01	08
31.03.2022	1740 to 1751 hrs.	00	11
04.04.2022	1403 to 1451 hrs.	00	48
06.04.2022	1624 to 1751 hrs.	01	27
TOTAL TIME SPENT IN THE CHAIR		19	15
Smt. Rama Devi			
03.02.2022	1748 to 1835 hrs.	00	47
	1840 to 1959 hrs.	01	19
04.02.2022	1959 to 2134 hrs.	01	35
09.02.2022	2105 to 2303 hrs.	01	58

1	2	3	4
10.02.2022	1758 to 1833 hrs.	00	35
23.03.2022	1401 to 1603 hrs.	02	02
28.03.2022	1412 to 1601 hrs.	01	49
31.03.2022	1201 to 1400 hrs.	01	59
01.04.2022	1357 to 1610 hrs.	02	13
TOTAL TIME SPENT IN THE CHAIR		14	17
Dr. Kirit P. Solanki			
02.02.2022	1812 to 1832 hrs.	00	20
	1925 to 2003 hrs.	00	38
03.02.2022	1959 to 2159 hrs.	02	00
09.02.2022	1758 to 2002 hrs.	02	04
10.02.2022	2021 to 2119 hrs.	00	58
21.03.2022	1557 to 1737 hrs.	01	40
28.03.2022	1601 to 1702 hrs.	01	01
30.03.2022	1806 to 1857 hrs.	00	51
06.04.2022	1435 to 1624 hrs.	01	49
TOTAL TIME SPENT IN THE CHAIR		11	21
Shri A. Raja			
07.02.2022	1911 to 2006 hrs.	00	55
21.03.2022	1352 to 1433 hrs.	00	41
	1505 to 1557 hrs.	00	52
29.03.2022	1555 to 1810 hrs.	02	15
04.04.2022	1608 to 1840 hrs.	02	32
TOTAL TIME SPENT IN THE CHAIR		07	15
Shri P. V. Midhun Reddy			
15.03.2022	1402 to 1558 hrs.	01	56
22.03.2022	1418 to 1525 hrs.	01	07
25.03.2022	1529 to 1601 hrs.	00	32
29.03.2022	1403 to 1555 hrs.	01	52
TOTAL TIME SPENT IN THE CHAIR		05	27
Dr. Kakoli Ghosh Dastidar			
08.02.2022	1759 to 2001 hrs.	02	02
22.03.2022	1525 to 1655 hrs.	01	30
31.03.2022	1600 to 1740 hrs.	01	40
TOTAL TIME SPENT IN THE CHAIR		05	12

1	2	3	4
Shri Bhartruhari Mahtab			
02.02.2022	2003 to 2100 hrs.	00	57
04.02.2022	1834 to 1959 hrs.	01	25
09.02.2022	2002 to 2105 hrs.	01	03
14.03.2022	1406 to 1445 hrs.	00	39
30.03.2022	1416 to 1444 hrs.	00	28
TOTAL TIME SPENT IN THE CHAIR		04	32

**24. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE EIGHTH SESSION
OF SEVENTEENTH LOK SABHA**

Business	Time Taken		Percentage of the total time taken
	H.	M.	
PRESIDENTS'S ADDRESS	15	13	8.56
BILLS –			
(a) Government Bills	29	48	16.75
(b) Private Members' Bills	02	42	1.52
BUDGETS –			
(a) Union Budget	*66	12	37.22
(b) Budget in respect of Union Territory of Jammu and Kashmir	*		
DISCUSSIONS –			
(a) Half-an-hour Discussions	00	42	0.39
(b) Short Duration Discussions (Rule 193)	10	28	5.88
MATTERS OF URGENT PUBLIC IMPORTANCE	19	31	10.97
MATTERS UNDER RULE 377	02	20	1.31
QUESTIONS	10	25	5.86
RESOLUTIONS–			
Private Members' Resolutions	01	20	0.75
STATEMENTS–			
Rule 372 and Direction 73A	01	03	0.59
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	18	08	10.20
TOTAL	177	52	100

*Joint discussion took place on Budget in respect of Union Territory of Jammu and Kashmir and Supplementary Demands for Grants (Union Budget) 2021-22 and Demands for Excess Grants (Union Budget) 2018-19.